## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 1(ND)11 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

**NAME OF THE COMPANY:** M/s. Denvax Celluler There. Pvt. Ltd. V/s. M/s. Institute of Cellular Therapies Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. M.S. Mellak Cupta Adv. Respondents. Cupta

2. ABHAY K. ABS Adv. Residence Herry Knuss Ons.

## **ORDER**

Learned counsel for the parties are present. Learned counsel for the petitioner has stated that since his daughter is not well today so he could not advance the arguments in the matter. Learned counsel for the petitioner seeks and is given two weeks' time to advance the arguments in the matter.

List on 21.10.2016 for arguments.

(R. Varadharajan)

Member (Judicial)

(R. VARADHARA)M

(Maharaj Krishan Hanjura)

Member (Judicial)